GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:319 ANSWERED ON:09.08.2012 SCHEMES PROJECTS SANCTIONED BY CAPART Banerjee Shri Ambica;Lal Shri Kirodi

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of schemes/projects sanctioned by Council for Advancement of People's Action and Rural Technology (CAPART) in the country during the last three years and the current year scheme/ project-wise, State-wise;
- (b) the funds allocated, released and utilized under the said schemes/projects during the last three years and the current year, scheme/project-wise, State-wise;
- (c) the number and names of various social organizations working in various States and the grants provided to them by CAPART and utilized during the last three years and the current year, State-wise/ NGO-wise;
- (d) whether the CAPART monitors the working of schemes/projects and utilization of funds in social organizations sanctioned by it;
- (e) if so, the details thereof and the steps taken by the Government to achieve the desired targets;
- (f) whether the Union Government has any plans to increase the amount allocated to CAPART; and
- (g) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

- (a) to (c): The details of the projects sanctioned by CAPART to the NGOs and the funds allocated, released and utilized during the last three years and the current year (State-wise and NGO-wise) are given in Annexure 'A'.
- (d) & (e): CAPART follows a three stage monitoring/ evaluation process for each project sanctioned.

A pre-funding appraisal is carried out in all cases that are technically found sound and feasible. Based on this pre-funding appraisal, the concerned Project Sanctioning Committee takes a decision on the project including quantum of funds.

Mid-term evaluation/monitoring is carried out after receiving progress report/s at the end of each installment. Second/subsequent installments are released on the basis of mid-term evaluation.

Another evaluation is done at the end of the project.

(f) & (g): The restructuring of CAPART is under process. The allocation of funds will be considered on completion of restructuring process.